

Central Administrative Tribunal  
Principal Bench: New Delhi

OA 2388/97  
~~MA 2339/97~~

New Delhi this the 22nd day of October 1997.

Hon'ble Dr. Jose P. Verghese, Vice Chairman (J)  
Hon'ble Mr N. Sahu, Member (A)

Shri Iqbal Nath Sharma  
S/o Shri K. R. Sharma  
working as SFA(MT) at Trg.  
Institute, Gurgaon  
R/o 44/8-A Sadh Nagar-II  
Palam Enclave  
New Delhi.

...Applicant

(By advocate: Shri A.K.Trivedi)

Versus

Union of India through

1. Secretary  
Cabinet Secretariate  
Room No.7, Bikaner House  
Shahjahan Road  
New Delhi
2. Joint Secretary (Pers.)  
Cabinet Secretariate  
Room No.7, Bikaner House Annexe  
Shahjahan Road  
New Delhi.

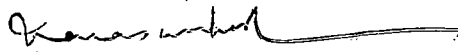
...Respondents.


(By advocate: None)

O R D E R (oral)

By Dr Jose P.Verghese, Vice Chairman (J)

Notices were issued in view of the fact that the relief sought is disposal of the representation pending before the respondents. None appears on behalf of the respondents. We direct that the respondents shall dispose of the representation pending before them within three weeks from the date of receipt of a copy of this order in accordance with law. OA is disposed of.

  
(N. Sahu)  
Member (A)

  
(Dr Jose P.Verghese)  
Vice Chairman (J)

aa .